- (3) Bausi—25 to 50 line MAX-III expansion.
- (4) Mathurapur—25 to 50 line MAX-III expansion
- (5) TELCO-600 to 800 MAX-II expansion.

Low per capita Central investment in Bihar

2282 SHRI S. S. AHLUWALIA Will the PRIME MINISTER be pleased to state:

- (a) what is the per capita investment of Central Government in different States:
- (b) what are the reasons for very low per capita investment in Bihar, in comparison to other States, and
- (c) what action Government propose to take to bring Bihar at par with other States?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM). (a) The figures of Statewise Central investment are not maintained in the Planning Commission as Plan investment by the Centre covers a wide range of both infrastructural and social wefare services. However, Planning Commission has worked out, in consultation with the Ministries, rough estimates of Statewise expenditure of the Central Plan for the Sixth Five Year Plan (1980-85). A statement giving these figures, together with Statewise Per Capita Central Plan expenditure in the Sixth Five Year Plan is attached (See below).

(b) It will be noted from this Statement (Annexure) that the share of Bihar in the Central Sixth Plan expenditure comes to 72 percent. There are only 4 States (Madhya Pradesh, / Maharashtra. Andhra Pradesh and Uttar it in this Pradesh) above distribution of expenditure The per capita Central Sixth Plan expenditure, in Bihar was Rs. 5955 while there are at least seven States in which

at. was still lower than Bihar. Harvana (Rs 479 6) Karnataka (Rs 538.9), Kerala (Rs 527. 9), Meghalaya (Rs 5462), Punjab (Rs 390.9). Rajasthan (Rs. and Uttar Pradesh (Rs 388.0) cordingly, in Bihar Per Capita Expenditure (Central Plan) cannot be termed as very low In this connection it may be mentioned that Central Plan investment is not planned or accounted for Statewise, this compilation is based on certain assumptions, as indicated in the 'Foot notes' in the attached statement (Annexure). Further, in view of large number of sources from which the data have been collected, the Statement can at best help in a dımenof the Central sional appreciation Sixth Plan investment in States and cannot be used for inter-State comparison due to various limitations.

- (c) The problem of regional imbalances/disparities is sought to be tackled in the Seventh Plan through various measures. At the Central level, the following policies and programmes have been adopted.—
 - (1) Transfer of resources from the the Central Government to State Governments for meeting their Plan expenditure according Revised Gadgil formula under which in the allocation of Central assistance to the States, a weightage of 60 per cent for population and 20 per cent for per capita income for States below National average has been assigned
 - (ii) Devolution on non-Plan resources in accordance with the award of the Fighth Finance Commission which favours the back ward States and seeks to reduce disparity between the States in addition to covering the revenue gap
 - (111) Providing Special Central Assistances for the development of backward areas in the States such

as, hill areas, desert areas, drought prone areas and also area having concentration of tribal population.

(iv) Providing special incentives in the form of investment subsidy and concessional finance for accelerating the industrial development of the industrially backward regions in the States; and

(v) While making State-wise allocation of resources under the poverty alevation programme, more complasts is given to the incidence of poverty during the Seventh Plan as compared to that in Sixth Plan. Naturally, the States with higher poverty ratio will get higher allocations of funds for these programmes.

Statement

	States/U.T.'s							Central Plan Ex	pendi-	Per Capita Expenditure
								Amount (Rs. crofes)	Pércent	· (Rupees) age
1	Andhra Pradesh		٠.				•	5404-57	9-37	1910-2
2	Assem				•		•	2990:07	3-80	1100.5
.3	Bihar		•					4162 40	7 22	595 5
4	Gujarat .		•			•		3130 33	5.43	918 0
:5	Haryana							618 63	1 07	479-6
6	Himachal Pradesh	ı,	•			•		368 46	0 64	85 6-9
7	Jammu & Kashm	ur .						501 58	0.87	836.0
8	Karnataka							1999 47	3 47	538-9
9	Kera'a .							1346 22	2.33	527 9
10	Madhya Pradesh		•			•		4710 56	8 17	902 4
11	Maharashtra .							4901-16	8 50	780 4
12	Manipur				•		•	125 · 20	0.22	894 3
13	Meghalaya .							71.01	0.12	546 2
14	Nagaland							87-92	0.15	1099 0
15	Orissa					`•		2855.08	4.95	1081 5
16	Punjab		•		•			656-67	1 14	390 9
17	Rajasthan .		•		•			1675 - 35	2.91	488 4
18	Sikkim				•	•	•	34.47	0 06	1149 0
19	Tamil Nadu .			•				3167-09	5·49	654.4
20	Tripura .	•		•				135 93	0 23	647.3
21	Uttar Pracesh .				•			4302 20	7.46	388.0
22	West Bengal .	•	•		•	•	•	3480 04	6 04	637 4
			Точа	L STAT	res			45924.41	79 4	680.0

	States/UTs						Central Plan I	Expenditure	Per Capita
_							Amount (Rs crores)	Percentage	Expendi- ture (Rupees)
1	Andaman & Nicobar				•		30 21	0 05	1610 5
2	Arunachal Pradesh .						50 · 69	0 09	844 8
3	Chandigarh					•	52 86	0 09	1321 5
4	Dadra & Nagarhaveli	•					3 65	0.01	365 0
5	Delhi						1170.95	2 03	1888 6
6	Goa, Daman & Diu	•	•	•	•		162 04	0 28	1 473 <u>€</u> 1
7	Lakshadweep	•	•				4 04	0 01	1010 • 0
8	Mizoram				•		30 13	0 05	6 02 6
9	Pondicherry		•	•			30 63	0 05	510 5
	TOTAL U Ts,	•		•			1535 20	2 66	1582 7
	Unallocated				~		10204 26	17 70	
-	TOTAL STATES	— Тs,		57663 87	100 00	841 6			

Note

- (1) The unallocated amount (Rs 10204 crores) includes offshore and other investment of Rs 5500 crores in the Petroleum Sector
- (11) The total Central Plan Expenditure during the Sixth Plan was Rs 57800 crores
 The break-up available in the statement is (including the unallocated portion) for
 Rs 57664 crores
- (iii) As Central Plan investment is not planned or accounted State-wise, some assumptions have been made in attempting such a break-up. While they seem to be best possible assumption to base, such an exercise, as, their validity is certainly of a limited nature. Some examples are given below.
- (a) Railway investments on newlines, guage conversions and electrification have been broken up Statewise based on appro ximate length completed in each state
- '(b) The remaining 80 per cent of erent States on the basis of route kilo-

(c) Expenditure on purchase of air-

- allocated on the basis of the number of
- (d) Expenditure of Air India on ted to four international air-ports on Airports
- (e) Regarding Shpping, the State-wise of traffic earned by the major ports in
- Railways Plan has been allocated to diffmeters falling in each State
 - craft (Civil Aviaton Plan) has been landings in each State
 - acquisition of aircraft has been allocathe basis of traffic handled by these
- g, the State-wise allocations have been done on the basis e major ports in each of the mantime States
- (iv) Hous ng & Urban Development in-cludes provision for six schemes only For HUDCO the total Plan outlay was Rs 50 crores The actual release amount to Rs. 675 87 crores This is due to market borrowings of the HUDCO